

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 173/(MAH)/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: M/s. Bhoruka Power Holding Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	RAJESH SHARMA	Advocate	Rajesh SK
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COMMON ORDER

TCSP 172/230-232//NCLT/MUM/MAH/2016

TCSP 173/230-232//NCLT/MUM/MAH/2016

Heard.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date : 16.06.2017

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